GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2563 ANSWERED ON:14.03.2006 REGULARISATION OF TEACHERS APPOINTMENT IN KVS ON AD- HOC BASIS Ranjan Smt. Ranjeet

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms adopted for appointment of primary teachers on ad-hoc basis in Kendriya Vidyalayas;
- (b) the number of teachers appointed on ad-hoc basis during 2000-2003;
- (c) whether the services of some teachers appointed during the above period have been terminated;
- (d) if so, the reasons of termination of their services;
- (e) whether some teachers appointed during the above period have been appointed on substantive basis;
- (f) if so, the reasons therefor;
- (g) whether some public representatives have written letters to the Government in this regard; and
- (h) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) As per the existing policy of Kendriya Vidyalaya Sangathan no primary teacher is being appointed on ad-hoc basis at present.

(b) Nil.

(c) to (h) In view of (b) above, do not arise.